

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1369  
ANSWERED ON:02.08.2010  
INTERCEPTION OF SHIP CARRYING ILLEGAL ARMS  
Mandal Shri Mangani Lal

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the coast Guard has intercepted a Pakistan bound ship carrying illegal arms in the Bay of Bengal recently;
- (b) if so, the details thereof;
- (c) whether these arms were meant for anti-national forces; and
- (d) if so, the reaction of the Government thereto?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1369 FOR ANSWER ON 2.8.2010

One Merchant Vessel 'Aegean Glory' (Grenadian Flag) bound for Karachi, was detained on 25th June, 2010 at Diamond Harbour anchorage, Kolkata for investigation of suspicious cargo by the Customs authorities. However, on investigation, the ship was found to be on United Nations Military (UNMIL) charter for discharging military cargo and ammunitions for the armies of Bangladesh, Nepal and Pakistan.